

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20.02.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/173/2016
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. SHARON ELIZABETH V.S R₁, R₂, R₄-R₇
FOR
S. RAMASUBRAMANIAM +
ASSOCIATES

Sharief

2. Ramaswamy Meyyappan
for.

Counsel for Petitioner

Mr. Ramaswamy

N.P. Vijayakumar

ORDER

Counsels for both the parties are present, prayed for an
adjournment for making final submissions. At request, the matter is
adjourned. Put up on **26.03.2019 at 10.30 A.M.**

MS

-Sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)